

CENTRAL INFORMATION COMMISSION

2nd Floor, 'B' Wing
August Kranti Bhawan
Bhikaji Cama Place
New Delhi – 110 066

CIC/Temp/2008/001 dated 07.02.2008

Notice for Hearing

WHEREAS Central Information Commission has received complaints from Shri Girish Chandra Mishra, Kanpur, Shri Sartaj Ahmad, New Delhi, Dr. Awadesh Mishra, Sultanpur (UP) & Shri Radhey Shyam, Banda (UP) wherein they have stated that their request for information under the RTI Act has not been responded to by Ms. Sonia Gandhi, MP, Shri Sahib Singh Chauhan, MLA, Smt. Sunita Sharma, Municipal Councillor, Shri Rahul Gandhi, MP; and

WHEREAS the Central Information Commission has decided to hear above mentioned complaint petitions with a view to decide whether the information sought by these applicants from public representatives mentioned above, can qualify as information sought under RTI Act, 2005 and if so, whether the public representatives from whom information is asked for, qualify as public authorities, and as such obliged to provide the information under the RTI Act.

Now therefore, it is notified for general information that all interested parties/persons or organizations may, if they so desire, file duly verified written submissions before this Commission so as to reach on or before 11.00 a.m. of 30th August, 2008.

Dated this the 31st Day of July, 2008

(Pankaj K P Shreyaskar)
Joint Registrar

Copy forwarded to:

1. Shri P.K. Grover, Joint Secretary, Lok Sabha Secretariat, Parliament House Annexe, New Delhi

2. Secretary General, Lok Sabha Secretariat, Parliament House Annexe, New Delhi – with a request to kindly circulate the Notice to the Hon’ble Members for submitting their point of view, if they so desire.
3. Secretary General, Rajya Sabha, Parliament House Annexe, New Delhi- with a request to kindly circulate the Notice to the Hon’ble Members for submitting their point of view, if they so desire.
4. Secretary, Delhi Vidhan Sabha, Old Secretariat, Delhi – 110 054- - with a request to kindly circulate the Notice to the Hon’ble Members for submitting their point of view, if they so desire.
5. Shri Girish Chandra Mishra, Advocate, WZ- 405, Street No. 6, Sadhi Nagar, Palam, New Delhi
6. Shri Awadesh Mishra, Village & Post: Pure Prem Amethi, Sultanpur (UP) – 227 405
7. Shri Radheshyam, Village & Post: Attarhat, District –Banda (UP)
8. Shri Sartaj Ahmad, D-169, Nureilahi, Gali No. 4, New Delhi
9. Shri Paul, Scientist, NIC – with a request to upload this notice on the website of the Commission.

(Pankaj K P Shreyaskar)
Joint Registrar